

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1860
TO BE ANSWERED ON 07.03.2018

INDIANS IN FOREIGN JAILS

†1860. DR. KRISHAN PRATAP:
SHRI KONDA VISHWESHWAR REDDY:
SHRI RAVINDRA KUMAR PANDEY:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRI RAJESH PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details of Indian nationals (convicts and under-trials) lodged in foreign countries prisons, domicile, sex, offence and category-wise;
- (b) the number of Indians who have completed their jail terms and the details of steps taken to bring them back to the country;
- (c) the total number of applications for repatriation received and the total number of Indian nationals repatriated from foreign prisons since the enactment of the Repatriation of Prisoners Act in 2003;
- (d) the number of countries with which India has bilateral agreements in regard to repatriation of prisoners;
- (e) the details of the inter-ministerial process of interaction between different Ministries and Departments; and
- (f) the details of the average time taken to process such repatriation requests?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) As per the information available with the Ministry, the number of Indian prisoners in foreign jails is 7850 and the number of Indians who have completed their jail terms is 360 as of 28.02.2018. Detailed country-wise list is given at Annexure. Due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries, which share information, do not generally provide the detailed information about the persons who have been imprisoned.

(c) After the enactment of the Repatriation of Prisoners Act in 2003, 170 applications for repatriation have been received and 63 Indian prisoners have been repatriated from foreign prisons.

(d) So far, India has signed bilateral agreements with 30 countries. Besides this, India has acceded to the Inter American Convention, by

virtue of which, India can receive and send requests to the member countries as well as those countries who have signed/ratified the Inter American Convention.

(e) & (f) In the process of repatriation, mainly two Ministries of the Government of India are involved i.e. Ministry of External Affairs (Consular, Passport & Visa Division) through its Missions and Posts abroad and the Ministry of Home Affairs (Centre-State Division).

The processing of cases of transfer of prisoners involves steps like nationality verification, security clearance, views of Narcotic Control Bureau (if drug trafficking is involved), identification of prison by the State/Union Territory Government, completion of documents process by the India/foreign Mission concerned and consent of the transferring/receiving Governments. Time taken to process an application for transfer depends on the completion of necessary formalities and documents by the concerned agencies and State/ Union Territory Governments.

ANNEXURE

S. No.	Name of Country	Number of Prisoners	Details of Indian nationals lodged in foreign prisons (As per information received from our Missions / Posts abroad)			Number of Indians who have completed their jail terms
			Domicile-wise	Sex-wise	Offence-wise	
1.	Armenia	1	Details not provided	1 - Male	Details not provided	Details not provided
2.	Austria	5	5 - Punjab	5 - Male	Murder	Details not provided
3.	Australia	70	Details not provided	70 - Male	Sexual assault, murder, unlawful wounding, attempt to murder, road accident offence	Nil
4.	Azerbaijan	5	2 - Gujarat 2 - Punjab 1 - Others	5 - Male	Illegally crossing the border	Nil
5.	Bahrain	77	Details not provided	74 - Male 3 - Female	Theft, accepting bribes, financial fraud, consumption of alcoholic drinks	Details not provided
6.	Belarus	8	7 - Punjab 1 - Tamil Nadu	7 - Male 1 - Female	Illegally crossing the border	Nil
7.	Bangladesh	19	11-West Bengal 2- Tripura 2- Manipur 2 -Meghalaya 1 - Assam 1 - Delhi	17 - Male 2 - Female	Narcotic act, arms act, murder case, explosive act and control of entry	Details not provided
8.	Belgium	19	Details not provided	Details not provided	Details not provided	Details not provided
9.	Bhutan	50	36-West Bengal 12 - Assam 1 - Tamil Nadu 1 - Bihar	49 - Male 1 - Female	Drugs, burglary, robbery, counterfeiting and auto stripping	
10.	Brunei	1	Details not provided	Details not provided	Details not provided	Nil
11.	Cambodia	6	1 - J&K 1-Punjab 1-Kerala 2- Gujarat 1- Tamil Nadu	6 - Male	Drug trafficking	Details not provided
12.	Canada	70	23 - Male 2 - Female 45 - Others	Details not provided	First degree Murder, Second degree murder, Assault with weapon, Man Slaughter, Traffic in schedule I/II substance, sexual interference and laundering precedes of crime	Details not provided

13.	China	32	6 - Punjab 4 - Manipur 2-Uttar Pradesh 7 - West Bengal 1 - Kerala 1 - Karnataka 4 - Delhi 2 - Maharashtra 1 - Gujarat 4 - Others	28 - Male 4 - Female	Drugs smuggling, intentional injury causing death, smuggling import and export of goods, illegal cross border, embezzlement, rape, fake documentation and theft	Details not provided
14.	Colombia	5	1 - Assam 3 - Punjab, 1 - Gujarat	5 - Male	Possession of fake documents and drug trafficking	Details not provided
15.	Cote D' Ivoire	2	Details not provided	2 - Male	Submission of fake documents to the bank for loan to their company	Details not provided
16.	Cuba	1	Details not provided	1 - Male	Corruption of minors and drug trafficking	Details not provided
17.	Cyprus	6	Details not provided	5 - Male 1 - Female	Premeditated murder, circulation of false document and illegal employment	Details not provided
18.	Denmark	6	Details not provided	5 - Male 1- Female	Murder and Illegal stay	17
19.	Egypt	3	1 - Gujarat 2 - Andhra Pradesh	3 - Male	Drug Trafficking	Details not provided
20.	Ethiopia	5	2 - Rajasthan - Tamil Nadu 1 - Kerala	5 - Female	Details not provided	Details not provided
21.	Djibouti	1	Details not provided	Details not provided	Details not provided	Details not provided
22.	Fiji	1	1 - Female	1 - Punjab	Drug related offence	2
23.	Finland	1	Details not provided	Details not provided	Details not provided	Details not provided
24.	France	36	Details not provided	Details not provided	Details not provided	Details not provided
25.	Georgia	9	Details not provided	9 - Male	Details not provided	Details not provided
26.	Germany	51	Details not provided	Details not provided	Details not provided	Details not provided
27.	Ghana	3	Details not provided	Details not provided	Details not provided	Details not provided
28.	Greece	17	Details not provided	Details not provided	Details not provided	Details not provided
29.	Guatemala	3	Details not provided	3 - Male	Details not provided	Details not provided

30.	Indonesia	26	3 - Manipur 8 - Tamil Nadu 3 - Maharashtra 1-Uttar Pradesh 1 - Karnataka 2 - Delhi 3 - Haryana 2 - Punjab 1- Goa 2 - Others	24 - Male 2 - Female	Immigration violation, misuse of stay permit, drug trafficking and fake documents	Details not provided
31.	Iran	17	4 - Gujarat 1 – J&K 1 - Bihar 1 - Jharkhand 1-Uttar Pradesh 9 - Others	17 - Male	Diesel smuggling, illegal entry into Iranian waters	Details not provided
32.	Iraq	11	8 - Telangana, Bihar and Chhattisgarh 3 - Kolkata	11 - Male	Forged travel documents	17
33.	Ireland	3	Details not provided	Details not provided	Details not provided	Details not provided
34.	Israel	7	5 - Kerala 1-Maharashtra 1 - Karnataka	Details not provided	Details not provided	Details not provided
35.	Italy	79	78 - Male 1 - Female	Details not provided	Details not provided	Details not provided
36.	Japan	7	2 - Kerala 1 - Punjab 1 - Uttarakhand 1-Uttar Pradesh 1 - Maharashtra 1 - Others	Details not provided	Drug control violation, Murder, Violation of the gun sword law and extortion	Details not provided
37.	Jordan	16	Details not provided	Details not provided	Theft and Murder	Details not provided
38.	Korea (Republic of)	2	1 - West Bengal 1 - Kerala	2 - Male	Violation of drug law and unfair competition prevention and trade secret protection act of ROK	2
39.	Kuwait	506	Details not provided	490 - Male 16 - Female	Murder and drug charges	Details not provided
40.	Kyrgyzstan	1	1 – J&K	1 - Male	Details not provided	Nil
41.	Lao PDR	2	2 - Kerala	2 - Male	Monetary cheating	Details not provided
42.	Libya	3	Details not provided	Details not provided	Fake currency case	Details not provided
43.	Malaysia	341	Details not provided	321 - Male 20 - Female	Visa violation, drug related, human trafficking	Details not provided
44.	Maldives	14	8 - Kerala 6- Tamil Nadu	14 - Male	Details not provided	Nil

45.	Mauritius	6	3 - Maharashtra 1 - Andhra Pradesh 1 - Punjab 1 - Others	6 - Male	Drug Trafficking	1
46.	Mexico	2	Details not provided	Details not provided	Murder and human trafficking	Details not provided
47.	Mozambique	2	2 - Kerala	2 - Male	Convicted for kidnapping	NA
48.	Myanmar	40	Details not provided	Details not provided	Myanmar Immigration Act offence	Details not provided
49.	Nepal	859	NA	NA	NA	NA
50.	Netherlands	1	1 - Haryana	Murder	Details not provided	Details not provided
51.	New Zealand	14	Details not provided	Details not provided	Details not provided	Details not provided
52.	Oman	60	Details not provided	Details not provided	Murder, theft, bribery, drug dealing and alcohol trading	Details not provided
53.	Pakistan	311	156 - Gujarat 12 - Daman & Diu 21 -Uttar Pradesh 4 - Bihar 2 - Andhra Pradesh 3 - Maharashtra 2 - Punjab 7- J&K 2 -Rajasthan 4 - Madhya Pradesh 4- Delhi 7 - West Bengal 1- Odisha 93 - Others	306 - Male 5 - Female	Details not provided	99
54.	Panama	3	Details not provided	3 - Male	Drug trafficking, Money laundering, Human trafficking, Offence of organized crime	Details not provided
55.	Peru	1	Details not provided	Details not provided	Details not provided	Details not provided
56.	Philippines	17	Details not provided	17 - Male	Kidnapping for ransom, anti trafficking, drug related offence, attempted murder, acquisition of explosive fire arms, robbery	Details not provided
57.	Portugal	6	Details not provided	6 - Male	Details not provided	Details not provided

58.	Qatar	196	Details not provided	192 - Male 4 - Female	Drug cases, cheque bounce, murder case, sex related crimes, theft cases, forgery and fraud, driving traffic violations	Details not provided
59.	Russian Federation	11	Details not provided	11 - Male	Fraud, murder, sexual offence	Nil
60.	Saudi Arabia	2181	Details not provided	2140 - Male 41 - Female	Details not provided	201
61.	Senegal	1	Details not provided	Details not provided	Details not provided	Details not provided
62.	Singapore	115	Details not provided	111- Male 4 - Female	Causing death, sexual offences, commercial crimes, customs offence, drug related offence, immigration offences	Details not provided
63.	Slovak Republic	1	1 - Punjab	1 - Male	Human trafficking	Details not provided
64.	South Africa	5	1 - Kerala 4 - Gujarat	5 - Male	Details not provided	Nil
65.	Spain	36	Details not provided	36 - Male	Details not provided	Details not provided
66.	Sri Lanka	30	1 - Tamil Nadu 1 - Maharashtra 27 - Others	2 - Male 28 - NA	Drug smuggling charges, Sex offense and Visa violation charges	NA
67.	Sudan	1	1 - Kerala	1 - Male	Details not provided	Details not provided
68.	Tanzania	1	1 - Tamil Nadu	1- Male	Murder charge	Nil
69.	Thailand	47	2-Andhra Pradesh 45-Others	44 -Male 3 -Female	Stealing	Details not provided
70.	Trinidad & Tobago	1	1 - Kerala	1 - Male	Travelling on forged documents	Details not provided
71.	Turkey	3	1 - Tamil Nadu 2- Punjab	3 - Male	Terrorism charges, Kidnapping and forgery	Nil
72.	Uganda	1	1 - Maharashtra	1 - Male	Embezzlement of corporate funds	Details not provided
73.	United Arab Emirates	1628	Details not provided	322 - Male 6 - Female 1300 - NA	Details not provided	21
74.	United Kingdom	376	Details not provided	Details not provided	Details not provided	Details not provided
75.	Ukraine	1	Details not provided	Details not provided	Details not provided	Details not provided
76.	United States of America	343	Details not provided	Details not provided	Criminal records, fraud case,	Details not provided
77.	Uzbekistan	1	Details not provided	1 - Male	Financial fraud	Details not provided
78.	Vietnam	1	1 - Haryana	1 - Male	Financial fraud	Details not provided
	Total	7850				360
